NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/61/(IB)/2017

NAME OF THE PETITIONER(S)

: IFCI LTD

NAME OF THE RESPONDENT(S)

: SIVA INDUSTRIES & HOLDING LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AISHWARYA · V

FOR RAP PARTNERS

COUNSEL FOR PETITIONER

2. R. PALANIANDAVAN COURSEL FOR RESPONDENT

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for filing the schedule for payment by next date of hearing. Put up on 11.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk